

F.No. 01(03)/Roster/CESTAT/2023-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

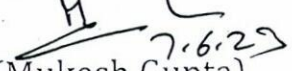
Dated: 07.06.2023

Notice

As Hon'ble Member (Technical) is on leave all Anti Dumping matters and Division Bench matters listed on 07.06.2023 are adjourned.

Next date of hearing will be available on the website www.cestat.gov.in in the link "Daily orders"/court proceeding"

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.